## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 44/94 in O.A. NO. 2701/92

New Delhi this the 4th day of February, 1994

## CORAM :

THE HON BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON BLE MR. S. R. ADIGE, MEMBER (A)

Zile Singh Yadav S/O Sher Singh Yadav. Instrument Mechanic, Vehicle Depot, Delhi Cantt-110010. R/O H. No. RZ-339, Kailashpuri Extn., New Delhi - 110045.

Petitioner

None appeared for the Petitioner

## **Versus**

- H. R. Khijuria, 1. Deputy Director, on behalf of Director General EME, Army Headquarters, New Delhi - 110011.
- 2. Capt. G. S. Sudheer Kumar, Andmn. Officer, For Commanding Officer, Vehicle Depot Workshop EME, Delhi Cantt - 110010.

Respondents

## ORDER (OR AL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioner though this case has been called out twice. Office objections have also not been rectified. Hence, this contempt petition is dismissed for non-prosecution.

(S. R. Ad /ge) Member (A)

( V. S. Malimath ) Chairman

/as/